

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION No. 3326
TO BE ANSWERED ON 24th March, 2021**

Biodiesel

3326. SHRI RAJEEV SATAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of factories producing biodiesel that are registered in the country;
- (b) the amount of daily production of biodiesel in the country;
- (c) the number cases registered for the sale of adulterated diesel in the name of biodiesel in the country and selling it in the name of biodiesel to Central Government and State Governments;
- (d) whether there is an estimated loss of revenue of about ₹ one lakh crores due to adulteration from the sales to be done; and
- (e) the steps Government is taking against these companies?

ANSWER

**MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (b): “Guidelines for sale of Biodiesel for blending with high speed diesel for transportation purposes-2019” have been issued by Ministry of Petroleum and Natural Gas vide Notification dated 30.04.2019. As per the Notification to avoid entry of unscrupulous biodiesel suppliers, a suitable registration system for biodiesel manufactures, suppliers and sellers will be devised at the State/UT Level. Public Sector Oil Marketing Companies (OMCs) procure biodiesel for blending with diesel in line with BIS standards, under the biodiesel blending programme. During the year 2019-20, OMCs have procured 10.55 crore litres of biodiesel for blending with diesel.

(c) to (e): As per clause x of the Guidelines dated 30.04.2019 issued by Ministry of Petroleum & Natural Gas, State/UT Government authorities shall have the power to carry out regular inspections of the retail outlets selling biodiesel to ensure that the biodiesel is being made available to the customer in the right quality and quantity.

Based on reports/representations received from dealer federations of various states regarding sale of spurious biodiesel through unauthorized retail outlets, Public Sector Undertaking (PSU) Oil Marketing Companies (OMCs) have taken the matter with the respective State/UT Government to curb this menace. OMCs have informed that district administrations in several States have conducted raids to curb the menace of sale of spurious biodiesel through unauthorized retail outlets.

Ministry of Petroleum & Natural Gas has also written to all Chief Secretaries and Administrators of all States and UTs to look into the matter of sale of unauthorized product in the name of biodiesel and issue necessary directions to curb the menace of such unauthorized sale.
